GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1074
ANSWERED ON:04.03.2013
SYNCHRONISED TESTING OF DEFENCE EQUIPMENT
Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has any rules for the mandatory synchronised testing of defence equipment procured for the country within a pre-fixed deadline;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): Defence Procurement Procedure (DPP) lays down the mandatory requirements of testing of Defence equipment procured.
- The trial evaluation process stipulates the following:-
- (i) User Trials.
- (ii) Technical & Environmental Evaluation.
- (iii)Maintainability Evaluation Trial (MET).
- (iv) Electro Magnetic Interference (EMI) / Electro Magnetic Compatibility (EMC) Evaluation (if applicable).
- (v) Secrecy Grading (if applicable).

As per the broad time frame laid down in DPP, for various procurement related activities, the field evaluation of equipment is to be conducted within 20 to 25 weeks.